

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 01

CUSTOMS Appeal No. 11274 of 2018-DB

[Arising Out Of OIA-MUN-CUSTM-000-APP-273-320-17-18 Dated 18/12/2017
Passed By Commissioner (Appeals) Commissioner Of Central Excise, Customs And
Service Tax-AHMEDABAD]

Artex Textile P Ltd

...Appellant

Khsra No. 282, Ind. Area Gali No. 4 Shalimar Village,
New Delhi

VERSUS

C.C.-MUNDRA

...Respondent

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch
Gujarat-370421

APPEARANCE:

Shri Vikas Mehta, Consultant for the Appellant
Shri Himanshu P Shrimali, Superintendent (Authorized Representative) for
the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA
HON'BLE MEMBER (TECHNICAL), MR. C. L MAHAR**

DATE OF HEARING:29.08.2023

DATE OF DECISION:26.09.2023

The appeal is disposed of. For order, see order of date in CUSTOMS
Appeal No. 10449 of 2016.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**C. L MAHAR
MEMBER (TECHNICAL)**

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